

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 50527/2026

[Arising out of impugned final judgment and order dated 21-04-2026 in WA No. 2235/2022 passed by the High Court of Judicature at Madras]

M/S. SABARI TEXTILES PVT. LTD

Petitioner(s)

VERSUS

ASSISTANT PROVIDENT FUND COMMISSIONER

Respondent(s)

IA No. 254601/2026 - CONDONATION OF DELAY IN FILING

Date : 03-09-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Amitesh Chandra Mishra, Adv.  
Ms. Vishakha Jha, Adv.  
Mr. Sudhir Kumar Gupta, Adv.  
Mr. Mrityunjai Singh, Adv.  
Ms. Tishya Pandey, Adv.  
M/s Acme Legal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Delay condoned.

Issue notice.

Tag with Civil Appeal No.13371/2015.

In the meantime, the recovery proceedings shall remain stayed.

(ASHA SUNDRIYAL)  
DEPUTY REGISTRAR

(POONAM VAID)  
ASSISTANT REGISTRAR